

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH, CHENNAI
ORIGINAL APPLICATION NO. 174/2024**

IN THE MATTER OF:

Tribunal on its own motion SUO MOTU based on the Letter Petition dt: 29.04.2024, "**Destruction of** Green over 230 acres in north Bangalore by the Jade Garden plot Owner's Association, Sadahalli village, **Bangalore Rural District**".

AND

State of Karnataka and Others

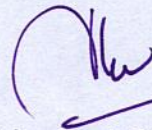
.Respondents

**REPORT ON BEHALF OF THE FOREST ECOLOGY AND
ENVIRONMENT DEPARTMENT, KARNATAKA**

MOST RESPECTFULLY SUBMITTED:

1. That this Hon'ble Tribunal has taken Suo Moto cognizance in the instant matter, following a letter petition which alleges felling of trees by Jade Garden Plot Owner's Association, Sadahalli Village, Bangalore Rural District.
2. Jade Garden layout comprises of an area of about 230 ha. including approximately 40 survey numbers situated at Sadahalli village, Devanahalli Tq at Bangalore Rural district. The entire areas has been permitted to be put to residential use by the Deputy Commissioner Bangalore Rural between 1992 - 2000. The Developer had made a total of 824 residential sites in that area. As an approximate demarcation between sites, rows of Casuarina trees had been planted.

3. It is humbly submitted that, the **land in question is not a forest land**. The trees standing over the said plot comprise of about 32 different species, of which the species which are pruned/felled primarily consist of Casuarina and Eucalyptus which are **species exempted from the requirement of prior permission for felling under the Karnataka Preservation of Trees Act, 1976**.
4. For trees that are exempted under the Act, the question of any sort of clearance being obtained from the Forest Department does not arise. Felling permission Non-exempted trees however are standing trees and have not been felled.
5. It is pertinent to note that the plot consists of 824 plots, and as many plot owners. It is also submitted that as per the information received by the answering Department, the plots have been purchased from 1993 to 2005.
6. The above report is hence placed on record for this Hon'ble Tribunal's consideration and the answering Department shall be duty bound to implement the orders passed by this Hon'ble Tribunal.


22/06/24.

Additional Principal Chief Conservator of Forest
Addl. Principal Chief Conservator of Forests
(Forest Resource Management)
Karnataka Forest Department
18th Cross, Bangalore - 03.



JADE GARDEN PLOT OWNERS ASSOCIATION [R]

Admn. off. # 1, Jade Garden, Phase - II Sadahalli Devanahalli Taluk, Bengaluru - 562 110
Mob : 9972900491 email : jgpoablr@gmail.com

Prirish Kumar
Hony. President

Pratap V Deshpande
Hony. Secretary

Ravishankar Swaminathan
Hony. Treasurer

To,

Date: 28-06-2024

The Range Forest Officer
Devanahalli
Bengaluru Rural

Sub: Jade Garden Layout Details

Dear Madam,

Jade Garden Layout was developed by a private developer Raj Trust between 1993-2000. It has been developed in four phases, Phase 1 to 4 and located on both sides of Sadahalli Main Road, Kannamangala Gram Panchayat.

The area covered is 230 acres and approximately 40 survey numbers are 192,192/1,192/2,192/3,193,193/1,193/2,193/3,194,201,202,205,206,206/1,206/2,206/3,207, 209,210,211,212,213,217,218,119,120,121,122,123,158,159, 170,171,172 &184 all survey numbers are situated at Sadahalli Village, Kasaba Hobli, Devanahalli Taluk, Bangalore Rural Dist. The entire area is converted to Residential use from the Deputy Commissioner, Bangalore Rural between 1990 to 2000. The developers have made a total of 824 residential sites with roads and common areas like parks and two club houses.

As an approximate demarcation between sites, rows of casuarina trees had been planted. In addition, the developer has also planted some mango and coconut trees in some sites. Apart from that several trees have grown wild.

The Association of owners was formed in 1998 and is registered under the Karnataka Societies Registration Act 1960. It is registered as Jade Garden Plot Owners Association. The Association is for the welfare of the residents and plot owners and looks after the upkeep of the common areas and facilities. The Association functions on a democratic basis as per its bye laws

This is submitted for your information

Yours sincerely

Wg Cdr Pratap Deshpande (Retd)
Hony. Secretary



GOVERNMENT OF KARNATAKA

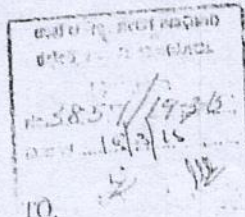
No. FEE 32 FDP 2015

Karnataka Government Secretariat,
M.S. Building,
Bangalore, dated: 09.03.2015

NOTIFICATION

In supersession of earlier notifications No. FEE 15 FAF 1998 dated 03.01.2002 and No. FEE 20 FAF 2004 dated: 23.12.2004 and in exercise of powers conferred by sub rule (f) of rule 144 of the Karnataka Forest rules, 1967 the Government of Karnataka here by exempt the following species from the operation of chapter XVI of the said rules in the State of Karnataka with immediate effect, namely

- | | |
|------------------------|--|
| (1) Eucalyptus species | (14) Hebbevu (Melia dubia) |
| (2) Casuarina | (15) Alanthus excelsa |
| (3) Subabul | (16) Lemon |
| (4) Rubber | (17) Macopsis emini |
| (5) Coconut | (18) Mango |
| (6) Areca nut | (19) Sapota |
| (7) Orange | (20) Secamegala (Dendrocalamus stocksi) |
| (8) Erythrina | (21) Durma Bamboo (Bambusa burmanica) |
| (9) Glyricidia | (22) Yellow Bamboo (Phyllostachys aurea) |
| (10) Terminalia | (23) Acacia mangium |
| (11) Silver oak | (24) Acacia Hybrid |
| (12) Coffee | (25) Acrocarpus fraxinifolius (Helanji) |
| (13) Guava | (26) Cashew |



BY ORDER AND IN THE NAME OF:
THE GOVERNOR OF THE KARNATAKA
Bh...
(H.S. BHAGYALAKSHMI)
UNDER SECRETARY TO GOVERNMENT
FOREST, ECOLOGY AND ENVIRONMENT
DEPARTMENT (FOREST-II)

TO,
The Compiler, Karnataka Gazette, Bangalore for publication in the next issue of Gazette and for supply of 1000 copies to the Principal Conservator of Forest (Head of Forest Force), Aranya Bhavan, Malleshwara Bangalore and 100 copies to the above authority.

Copy to ACF & all RSG.

P.S. ...

First

Previous

Next

Last

ಗ್ರಾಮ ಪಂಚಾಯತ್ 5
 ಹಲಸೂರು : ಚಿಕ್ಕಮಗಳೂರು
 ಹಲಸೂರು : ಅಂಬಳ
 ರೆಕಾರ್ಡ್ ಆಫ್ ಲೈಟ್ ಗೇಟ್ ಮತ್ತು ಪಹಣಿ ಪತ್ರಿಕೆ (R.T.C) ಫಾರಂ ನಂ. 02
 Valid from 10/01/2020 12:32:00 To Till Date
 ಪ್ರಿಂಟ್ ಪೇಜ್ ನಂ. 1/1
 Print Page No: 1/1
 Villagge Account Form No. 2
 ಗ್ರಾಮ ಪಂಚಾಯತ್ 5
 ಹಲಸೂರು : ಚಿಕ್ಕಮಗಳೂರು
 ಹಲಸೂರು : ಅಂಬಳ
 ರೆಕಾರ್ಡ್ ಆಫ್ ಲೈಟ್ ಗೇಟ್ ಮತ್ತು ಪಹಣಿ ಪತ್ರಿಕೆ (R.T.C) ಫಾರಂ ನಂ. 02
 Valid from 10/01/2020 12:32:00 To Till Date
 ಪ್ರಿಂಟ್ ಪೇಜ್ ನಂ. 1/1
 Print Page No: 1/1
 Villagge Account Form No. 2

1. ಸರ್ಕಾರಿ ಸಂಖ್ಯೆ	2. ಹೆಚ್ಚುವರಿ	3. ಪರಿಷ್ಕರಣೆ ಮಾನ್ಯತೆ ಮಾನ್ಯತೆ ಮಾನ್ಯತೆ	4. ಸಂಖ್ಯೆ (ಅ) ಭೂ ಸಂಪನ್ಮೂಲ (ಬಿ) ಸಂಪನ್ಮೂಲ (ಆ) ಸಂಪನ್ಮೂಲ (ಇ) ಸಂಪನ್ಮೂಲ	5. ಮೂಲ ಮೂಲ ಮೂಲ	6. ಸಂಪನ್ಮೂಲ ಮೂಲ ಮೂಲ	7. ಮೂಲ ಮೂಲ ಮೂಲ	8. ಸಂಪನ್ಮೂಲ ಮೂಲ ಮೂಲ	9. ಸಂಪನ್ಮೂಲ ಮೂಲ ಮೂಲ	10. ಸಂಪನ್ಮೂಲ ಮೂಲ ಮೂಲ	11. ಸಂಪನ್ಮೂಲ ಮೂಲ ಮೂಲ	12. ಸಂಪನ್ಮೂಲ ಮೂಲ ಮೂಲ
17		4.19.00.00 0.02.00.00 0.04.00.00 4.13.00.00	7.36 0.00 0.00 0.00	7.36 0.00 0.00 0.00	7.36 0.00 0.00 0.00	7.36 0.00 0.00 0.00	7.36 0.00 0.00 0.00	7.36 0.00 0.00 0.00	7.36 0.00 0.00 0.00	7.36 0.00 0.00 0.00	7.36 0.00 0.00 0.00
2023-2024 ಮುಂಗಾರು		ಪದ್ಮಯ್ಯ ಬಿನ್ ಅದ್ವ ಅರುಘ್ ಅದ್ವಯ್ಯ	ಸ್ವಂತ	ಸ್ವಂತ	ಸ್ವಂತ	ಸ್ವಂತ	ಸ್ವಂತ	ಸ್ವಂತ	ಸ್ವಂತ	ಸ್ವಂತ	ಸ್ವಂತ
2023-2024 ಬಂಗಾರು		ಪದ್ಮಯ್ಯ ಬಿನ್ ಅದ್ವ ಅರುಘ್ ಅದ್ವಯ್ಯ	ಸ್ವಂತ	ಸ್ವಂತ	ಸ್ವಂತ	ಸ್ವಂತ	ಸ್ವಂತ	ಸ್ವಂತ	ಸ್ವಂತ	ಸ್ವಂತ	ಸ್ವಂತ
2023-2024 ಬೇಸಿಗೆ		ಪದ್ಮಯ್ಯ ಬಿನ್ ಅದ್ವ ಅರುಘ್ ಅದ್ವಯ್ಯ	ಸ್ವಂತ	ಸ್ವಂತ	ಸ್ವಂತ	ಸ್ವಂತ	ಸ್ವಂತ	ಸ್ವಂತ	ಸ್ವಂತ	ಸ್ವಂತ	ಸ್ವಂತ

RTIC DIGITALLY SIGNED BY : RAZINA G K ON 7/7/2020 1

ವಿವರಣೆ: 28/06/2024 ವೇತನ: ರೂ. 0
 Citizen may register their AADHAAR number and mobile number at www.landrecords.karnataka.gov.in to get SMS alerts regarding agricultural lands.
 ಕರ್ನಾಟಕ ಭೂಸಂಪನ್ಮೂಲ ಸಂಪನ್ಮೂಲ 1966 ರ ನಿಯಮ 40, 42, 58 ಮತ್ತು 70
 ರೆಕಾರ್ಡ್ ಆಫ್ ಲೈಟ್ ಗೇಟ್ ಮತ್ತು ಪಹಣಿ ಪತ್ರಿಕೆ (R.T.C) ಫಾರಂ ನಂ. 02
 Valid from 10/01/2020 12:32:00 To Till Date
 ಪ್ರಿಂಟ್ ಪೇಜ್ ನಂ. 1/1
 Print Page No: 1/1
 Villagge Account Form No. 2